

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**XYLEM INTEGRATED SOLUTIONS PRIVATE LIMITED**  
**Operating in E-Commerce of Hospitality Service sector**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN No.	XYLEM INTEGRATED SOLUTIONS PRIVATE LIMITED PAN AAACX2087K / CIN NO.: U74999MH2016PTC286518
2.	Address of the registered office	401, 4th Floor, AJ House, Marol Maroshi Road, Marol Village, Nr. Nandham Indl Estate, Andheri (E) Mumbai 400093.
3.	URL of website	www.staymint.com
4.	Details of place where majority of fixed assets are located	No Details available
5.	Installed capacity of main products/ services	Quantity not applicable as the Corporate Debtor operates in service sector. As per the latest available audited financial statement for FY 2019-20 revenue from operations was Rs. 63.48 Cr
6.	Quantity and value of main products/ services sold in last financial year	Sales in FY 2019-20 Rs.63,47,99,377/-. As informed, business is discontinued from 2021
7.	Number of employees/ workmen	Currently Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be obtained on request from the RP through the email id: xylemcirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details are available at the office of the Resolution Professional at office: B-4, Vinay Tower, Kranti Nagar, Lokhandwala, Kandivali East, Mumbai 400101 & can be sought by sending e-mail at xylemcirp@gmail.com
10.	Last date for receipt of expression of interest	11 November 2023
11.	Date of issue of provisional list of prospective resolution applicants	21 November 2023
12.	Last date for submission of objections to provisional list	26 November 2023
13.	Process email id to submit EOI	xylemcirp@gmail.com



**Rakesh Kumar Tulseyan**  
Resolution Professional for Xylem Integrated  
Solutions Private Limited  
IP Reg. No.: IBB/IFA-001/P-01144/2018-19/11970  
AFA No. AA1/11970/02/070224/105445 dt. 07.02.23  
B-4, Vinay Tower, Kranti Nagar,  
Lokhandwala, Kandivali East,  
Mumbai – 400101.  
Email Id: tulseyanrk@gmail.com

Date: 25-10-2023

Place: Mumbai